

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 125**  
**(CAA)-32(PB)/2019**

**IN THE MATTER OF:**

Redsea Realty Pvt. Ltd. and  
Aakashganga Realty Pvt. Ltd.

..... Petitioners/Applicant

**Under Section 230-232**

**Order delivered on 08.07.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. P. Nagesh, Mr. Suman Kumar Jha & Mr. Afnaan Siddiqui, Advs.

For the RD

Ms. Kusum Yadav, Assistant Director

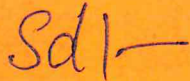
For the ITD

Mr. Puneet Rai, Standing Counsel for Income Tax Department

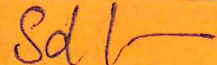
**ORDER**

Due to paucity of time matter could not be taken up.

List on 08.08.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**